

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-84/2003/1362/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
P.O., STAT, Assam & Member, MACT No. 1,
Kamrup, Guwahati.

Dated Guwahati the rd 23 February, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No.MACT/615/24 dtd. 16.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 23.02.2024 till the morning of 26.02.2024.** The Member, MACT No. 2, Kamrup, Guwahati, and in his absence, the Member, MACT No. 3, Kamrup, Guwahati will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-84/2003/1363-1365/A, dated , 23-02-2024

Copy to:

1. The Member, MACT No. 2, Kamrup, Guwahati.
2. The Member, MACT No. 3, Kamrup, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)